GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION NO. 2911

ANSWERED ON 20.12.2023

KOLAR GOLD FIELDS

2911. SHRI S. MUNISWAMY:

Will the Minister of MINES be pleased to state:

- (a): whether there is a scope to utilize the world class sports infrastructure existing within the premises of the Bharat Gold Mines Limited at Kolar Gold Fields and if so, the details thereof;
- (b): whether there can be an intervention at the highest level including a Union Cabinet decision and also a discussion to restart gold mining again;
- (c): if not, whether this world class infrastructure can be utilised for other activities which may benefit common man;
- (d): if so, whether the Government proposes to initiate a bold step by transferring the BGML land to the Railways to start a Broad Guage line between Marikuppam and Kuppam;
- (e): if so, the details thereof; and
- (f): whether the BGML complex may also be utilized to host international events in the larger interest of the nation and if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a) to (c): Operations of Bharat Gold Mines Limited (BGML) were closed as the Company was running under huge loss. Further, in July 2006, the Union Cabinet has decided to sell the assets of BGML through open global tender. As such, there is neither scope for restarting mining by BGML nor to utilize the sports infrastructure.
- (d) & (e): During 2016, South Western Railway requested BGML for 49.71 acres of BGML land for extension of Marikuppam and Kuppam rail line. BGML advised South Western Railway to get Hon'ble High Court of Karnataka permission, as the asset of the Company is in the custody of the Court. SWR after obtaining permission from the Court deposited Rs. 2,78,23,229/- in the Court as cost of the land as per the circle rate decided by District Collector, Kolar. Thereafter, Kolar district administration acquired 49.71 acres of BGML land for South Western Railway under the RECTLARR Act 2013.
- (f): Does not arise in view of the reply given to (a) above.
